GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

RAJYA SABHA UNSTARRED QUESTION NO.2387 ANSWERED ON 05.08.2022

CLOSURE/MERGER OF RAILWAYS ESTABLISHMENTS

2387. SHRI B. LINGAIAH YADAV:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether going ahead with its downsizing plan, the Indian Railways has announced the closure/merger of some of its establishments;
- (b) if so, the details thereof and the reasons therefor: and
- (c) the demands of unions/such establishments in this regard along with action taken thereon, present status thereof?

ANSWER

MINISTER OF RAILWAYS, COMMUNICATIONS AND ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) to (c): Reforms and restructuring as per operational needs, in consultation with all stakeholders, is a continuous exercise to keep the organization efficient, responsive and financially viable.

In the year 2021, Indian Railway Organisation for Alternate Fuel (IROAF) and Indian Railway Stations Development Corporation Limited (IRSDC) were closed.

On 09.05.2022, decision has been taken for closure of Indian Railway Conference Association(IRCA).

In the years 2017 & 2018, a decision was taken to close Burn Standard Co. Ltd.(BSCL) and Bharat Wagon & Engg. Co.(BWEL), both loss making PSUs under Ministry of Railways. BWEL has already been dissolved w.e.f. 05.07.2022 while application has been submitted to Registrar of Companies(ROC) on 07.04.2022 for removing the name of BSCL from Registers of Companies under Section 248(2) of the Companies Act 2013.
